

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 151 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

...Appellant

Versus

Gagan Aerospace Ltd. & Anr.

...Respondents

Present

For Appellant:

For Respondent: Mr. Y. Suryanarayana, Advocate.

With

Company Appeal (AT) No. 153 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

...Appellant

Versus

Gagan Aerospace Ltd. & Anr.

...Respondents

Present

For Appellant:

For Respondent: Mr. Y. Suryanarayana, Advocate.

With

Company Appeal (AT) No. 200 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

...Appellant

Versus

Gagan Aerospace Ltd. & Anr.

...Respondents

Present

For Appellant:

For Respondent: Mr. Y. Suryanarayana, Advocate.

ORDER

05.09.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 24th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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